

P.H.Sl.No.4
OA No.149/11

ORDER dated 15th July, 2013

CORAM

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R. C. MISRA, MEMBER (ADMN.)

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By filing Memo, Mr.K.Patnaik, Learned Senior Counsel appearing for the Applicants seeks to withdraw this OA. Heard Mr.Patnaik, Learned Counsel for the Applicants and Mr.S.K.Ojha, Learned panel Counsel appearing for the Respondents. In view of the memo filed this OA is dismissed as withdrawn. No costs.


Member (Admn.)


Member (Judl.)